

Government of Jammu & Kashmir
Department of Forest, Ecology & Environment,
Civil Secretariat, Jammu.
www.jkforestadm.nic.in

Notification,
Jammu, the 2nd February, 2021

S.O. 30.- In exercise of the powers conferred by sub-section (3) of Rule 3, and Sub-Rule (3) of Rule (5), read with clause (c) of Rule 2 of the Noise Pollution (Regulation and Control) Rules, 2000, the Government, in order to ensure that the existing noise levels do not exceed the ambient air quality standards specified under the aforesaid rules, hereby designate the District Magistrates, Senior Superintendent of Police or any other Officer not below the rank of the Deputy Superintendents of Police, and any other officers of the concerned Local Bodies within their respective jurisdictions, to take into consideration all aspects of noise pollution as a parameter of quality of life to avoid noise menace and to achieve the objective of maintaining the ambient air quality standards in respect of noise.

The above authorities shall ensure that no audio system or public address system shall be let out/installed without being fitted with Sound Limiter in any Government or non-Government function in the Union Territory of Jammu and Kashmir.

Further, no Sound System should be sold/purchased/supplied/used by any manufacturer/dealer/shopkeeper/any agency who lets out the Public Address System etc./individual without having Sound Limiter in it.

By order of the Lieutenant Governor.

Sd/-
(Sarita Chauhan) IAS
Commissioner/Secretary to Government,
Forest, Ecology & Environment Department

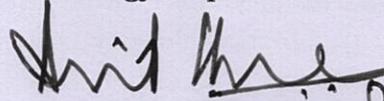
NO:- FST/Lit/185/2018

Dated: 02.02.2021

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K
3. All Principal Secretary to Government, J&K.
4. Principal Secretary to Lieutenant Governor.
5. Additional Director General of Police (CID), J&K.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Joint Secretary, J&K, Ministry of Home Affairs, Govt. of India.
8. All Commissioner/Secretaries to Government.
9. Divisional Commissioner, Jammu/Kashmir.

10. Director, Anti Corruption Bureau, J&K.
11. Director, Information, J&K.
12. All Head of the Departments of Forest, Ecology & Env. Deptt.
13. All Deputy Commissioner's.
14. All Superintending of Police, J&K
15. Chief Conservator of Forests, Jammu/Kashmir.
16. Director Archieves, Archeology & Museums, J&K.
17. General Manager, Government Press, Jammu for publication of the SRO in the next Government Gazettee.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to Commissioner/Secretary to Government, Forest, Ecology & Environment Department for information of Commissioner/Secretary.
20. Private Secretary to the Advisor (B) (F) (BK) to the Lieutenant Governor.
21. I/C Website of Forest, Environment & Ecology Department.
22. Stock file.



(Amit Sharma) KAS

01/02/2021

Special Secretary to Government

Forest, Ecology & Environment Department

